

SCHEDULE II**[FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TAKSHEEL SOLUTIONS LIMITED

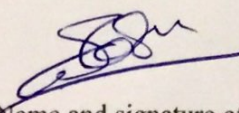
Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Taksheel Solutions Limited
2	Date of incorporation of corporate debtor	23rd September, 1999
3	Authority under which corporate debtor is incorporated/ registered.	Registrar of Companies, Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200TG1999PLC032556
5	Address of the registered office and principal office (if any) of corporate debtor	8-3-833/22 (Plot No. 22) Phase 1, Kamalapuri Colony, Hyderabad, TG 500073 IN
6	Date of closure of Insolvency Resolution Process	4th October, 2019
7	Liquidation commencement date of corporate debtor	31st October, 2019 (Order was made available on NCLT portal on 1 November, 2019)
8	Name and registration number of the insolvency professional acting as liquidator	Name: Raghu Babu Gunturu IP No. IBBI/IPA-002/IP-N00025/2016-2017/10053
9	Address and e-mail of the liquidator, as registered with the Board	Address: 402B, 4th Floor, Technopolis, Chikoti Gardens, Begumpet, Hyderabad- 500016 Email ID: Raghu@EzResolve.in
10	Address and e-mail to be used for correspondence with the liquidator	Address: 402B, 4th Floor, Technopolis, Chikoti Gardens, Begumpet, Hyderabad- 500016 Email ID: TaksheelIP@gmail.com
11	Last date for submission of claims.	30th November, 2019

Notice is hereby given that the National Company Law Tribunal (Hyderabad Bench) has ordered the commencement of liquidation of the Taksheel Solutions Limited on 31st October, 2019.

The stakeholders of Taksheel Solutions Limited are hereby called upon to submit their claims with proof on or before 30th November, 2019, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator  Raghu Babu Gunturu (IP No. IBBI/IPA-002/IP-N00025/2016-2017/10053)



Date and Place : Hyderabad, 2 November 2019